



# The Orissa Gazette

PUBLISHED BY AUTHORITY.

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No. 49. CUTTACK, FRIDAY, DECEMBER 22, 1939.

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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## PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the  
Governor and by Heads of Departments.

### REVENUE AND DEVELOPMENT DEPARTMENTS.

*The 20th December 1939.*

#### NOTIFICATIONS.

*The 19th December 1939.*

**No. 4394-D.**—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939, the Governor of Orissa is pleased to direct that the powers conferred on the Central Government by sub-rule (2) of rule 81 of the Defence of India Rules to provide for controlling the prices at which articles or things may be sold, which powers were directed by the Central Government to be exercised by the Government of Orissa by notification of the Government of India in the Commerce Department no. 20, dated the 8th September 1939, as amended by their notifications no. 20-W (1)/39, dated the 16th September 1939 and no. 20-W(1)/39, dated the 29th September 1939, shall be exercised by any District Magistrate, subject to the conditions as specified in the notifications of the Government of India hereinbefore mentioned.

**No. 4409-D.**—In exercise of the powers conferred by sub-section (1) of section 5 of the Indian Registration Act, 1908 (Act XVI of 1908), the Governor of Orissa is pleased to make with effect from the 1st January 1940 the following amendments to Schedule II to the Government of Orissa, Education, Health and Local Self-Government Department notification no. 15, dated the 1st April 1936, published at pages 17-19 of Part III of the *Orissa Gazette*, dated the 1st April 1936, namely:—

#### AMENDMENTS.

1. For the entry "Gopinadhapuram" appearing against serial no. 49, substitute the entry "Gopinathpuro alias Hatibadi near Naraharipuram".
2. Omit the serial number and entry "156, Uppar jammi".

By order of the Governor,  
M. K. VELLODI,  
*Secretary to Government.*

## OFFICE OF THE REVENUE COMMISSIONER.

## NOTIFICATIONS.

*The 13th December 1939.*

No. 6578-Rev.—The following days are declared to be local holidays to be observed in different parts of the Province of Orissa during 1940:—

## CUTTACK.

Holi	...	...	2 days	...	20th and 21st March 1940.
Snana Purnima	...	...	1 day	...	19th June 1940.
Raja Sankranti	...	...	1 day	...	14th June 1940.
Janmastami	...	...	1 day	...	27th August 1940.
Prathamastami	...	...	1 day	...	23rd November 1940.
Baruni*	...	...	1 day	...	5th April 1940.

(\* To be observed in the Jajpur sub-division alone in exchange for Snana Purnima.)

## ANGUL.

Holi	...	...	1 day	...	21st March 1940.
Raja Sankranti	...	...	1 day	...	14th June 1940.
Ulta Ratha	...	...	1 day	...	15th July 1940.
Jhulan Purnima	...	...	1 day	...	17th August 1940.
Koshal Jatra	...	...	1 day	...	23rd August 1940.
Prathamastami	...	...	1 day	...	23rd November 1940.

## BALASORE.

Basanta Panchami	...	...	1 day	...	14th February 1940.
Holi	...	...	2 days	...	20th and 21st March 1940.
Raja Sankranti	...	...	1 day	...	14th June 1940.
Rakhi Purnima	...	...	1 day	...	17th August 1940.
Prathamastami	...	...	1 day	...	23rd November 1940.

## PURI.

Falguna Shivaratri	...	...	1 day	...	8th March 1940.
Holi	...	...	2 days	...	21st and 26th March 1940.

Snana Purnima	...	1 day	...	19th June 1940.	
Nava Jauban ...	...	1 day	...	6th July 1940.	
Ulta Ratha ...	...	1 day	...	15th July 1940.	
Raja Sankranti*	...	1 day	...	14th June 1940.	(*To be observed in Khurda subdivision alone in exchange for Nava Jauban.)

## SAMBALPUR.

Shivaratri ...	...	1 day	...	8th March 1940.	
Rama Navami...	...	1 day	...	16th April 1940.	
Sital Sasti ...	...	1 day	...	11th or 12th June 1940 as may be necessary.	
Ulta Ratha ...	...	1 day	...	15th July 1940.	
Rakhi Purnima	..	1 day	...	17th August 1940.	
* Navarna ...	...	1 day	...	An auspicious day to be fixed later.	(*In exchange for the gazetted holiday for Ganesh Puja.)
Jagadhatri Puja	...	1 day	...	8th November 1940.	

## GANJAM.

Bhogi ...	...	1 day	...	13th January 1940.	
Telugu New Year's day	...	1 day	...	8th April 1940.	
Rama Navami...	...	1 day	...	16th April 1940.	
Ulta Ratha ...	...	1 day	...	15th July 1940.	
Sravana Purnima	[..	1 day	...	17th August 1940.	
Vaikuntha Ekadasi	...	1 day	...	10th December 1940.	

## KORAPUT.

Bhogi ...	...	1 day	...	13th January 1940.	
Telugu New Year's day	...	1 day	...	8th April 1940.	
Rama Navami...	...	1 day	...	16th April 1940.	
Raja Sankranti	...	1 day	...	14th June 1940.	
Sravana Purnima	...	1 day	...	17th August 1940.	
Vaikuntha Ekadasi	...	1 day	...	10th December 1940.	

NOTE.—The 19th October 1940 is also declared as a local holiday on account of Dasahara in all the districts.

The 15th December 1939.

**No. 6654—VII-115/39-La.**—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provisions of the said Act, of the boundary common to the estate land described below and the adjoining Government land in estate Chikati, taluk Berhampur in the district of Ganjam.

SCHEDULE.

District—Ganjam.  
Taluk—Berhampur.  
Estate—Chikati.  
Village—Brahmananowgam.

Description of land—Dry, S. no. 10/2 Part, estate jeroyiti.

Name of owner or occupier—Kudivaramdar—Tonkodhoro Sahu; Melewarndar—Minor zamindar of Chikati represented by the Estate Collector, Berhampur.

Boundaries of the land required to be taken up—

North—Part of S. no. 10/2,

East—Village street,

South—Part of S. no. 10/2,

West—L. F. Road poramboke S. no. 22.

Whether waste or arable—Arable.

The 15th December 1939.

**No. 6669—VII-83/39-La.**—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act (Act VIII of 1923), the Revenue Commissioner, Orissa, hereby directs the survey under the provisions of the said Act of the boundaries common to the estate lands described below required for the construction of a tank at Koraput under the antimalarial drainage scheme and the adjoining Government land in the village.

District—Koraput.

Taluk—Koraput.

Villages—Pujariput and Kannayaput.

SCHEDULE.

Plot number.	Boundaries of the land to be taken up.				Village.
	North.	East.	West.	South.	
1	2	3	4	5	6
S. no. 1 ...	Government village of Koraput.	Government village of Koraput and S. nos. 2, 8 and 9.	S. nos. 2, 8, 9 and 10.	S. nos. 3, 4, 5, 6 and 7.	Pujariput.
S. no. 3 ...	Ditto ...	S. no. 1 ...	S. no. 4 ...	Dry land of Sonia Pujari and Bodra Pujari.	Do.
S. no. 14 ...	S. no. 13 ...	Dry land of Guta Mongala and Neelakant ha Naiko.	S. no. 15 ...	Dry land of Bhogotho Pujari, Kru-shna Pujari and burial ground.	Do.

E. R. WOOD,

Revenue Commissioner.